

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

5. IA 3619/2024 In C.P. (IB)/1344(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2024**

**NAME OF THE PARTIES: - Achyut Korde Personal Guarantor of
Signet Products Private Limited**
IN THE MATTER OF
Indian Bank Filed Through RP Anil Drolia
V/s
**Achyut Korde Personal Guarantor of
Signet Products Private Limited**

**Section: - 60(5), Rule 11 of NCLT, 2016 U/s 95(1) of the Insolvency and
Bankruptcy Code, 2016**

ORDER

IA.No.3619/2024: -

Presence: -

Adv. Manoj Harit a/w Adv. Pooja Harit Applicant.

This is an application seeking condonation of delay in filing reply in C.P.(IB)/1344(MB)2022. The main CP is listed for hearing on 06.09.2024. Therefore, IA.No.3619/2024 also be listed for hearing on **06.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)